

12.06 hrs.

PAPERS LAID ON THE TABLE

AUDIT REPORT ON ACCOUNTS OF NATIONAL
COUNCIL OF EDUCATIONAL RESEARCH AND
TRAINING, 1969-70

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : I beg to lay on the Table a copy of the Audit Report (Hindi and English versions on the accounts of the National Council of Educational Research and Training for the year 1969-70. [*Placed in Library. See No. LT-3267/72.*]

NOTIFICATIONS AMENDING THE DELHI, MEERUT
AND BULANDSHAHR MILK AND MILK PRODUCTS
CONTROL ORDER

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—

(1) S. O. 462(E) published in Gazette of India dated the 4th July, 1972, making certain amendment in the Delhi, Meerut and Bulandshahr Milk and Milk Products Control Order, 1972.

(2) S. O. 480(F) published in the Gazette of India dated the 7th July, 1972, making certain amendment in the Delhi, Meerut and Bulandshahr Milk and Milk Products Control Order, 1972.

[*Placed in Library See No. LT-3268/72*]

NOTIFICATIONS UNDER EXPORT (QUALITY CONTROL AND INSPECTION) ACT, 1963

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : I beg to lay on the Table a

copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963 :—

(i) The Export of Coir Mattings (Inspection) Rules, 1972, published in Notification No. S. O. 1387 in Gazette of India dated the 3rd June, 1972.

(ii) The Export of Ceramic Products (Inspection) Amendment Rules, 1972, published in Notification No. S. O. 1444 in Gazette of India dated the 17th June, 1972.

(iii) The Export (Quality Control and Inspection) Amendment Rules, 1972, published in Notification No. S. O. 1855 in Gazette of India dated the 22nd July, 1972.

[*Placed in Library. See No. LT-3281/72.*]

PUBLIC PROVIDENT FUND (AMENDMENT) SCHEME
1972

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : I beg to lay on the Table a copy of the Public Provident Fund (Amendment) Scheme, 1972 (Hindi and English versions) published in Notification No. G. S. R. 368(E) in Gazette of India dated the 1st August, 1972. Under sections 12 of the Public Provident Fund Act, 1968. [*Placed in Library. See No. 3282/72*]

STATEMENTS SHOWING ACTION TAKEN BY
GOVERNMENT ON VARIOUS ASSURANCES
PROMISES AND UNDERTAKINGS

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI B. SHANKARANAND) : I beg to lay on the Table the following statements showing the action by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha :—

Fourth Lok Sabha

- (i) Statement No. XXXII
- (ii) Statement No. XXIV
- (iii) Statement No. XXXIII
- (iv) Statement No. XXII
- (v) Statement No. XXI
- (vi) Statement No. XXIII
- (vii) Statement No. XIV
- (viii) Statement No. XIII

- Second Session, 1967.
- Sixth Session, 1968
- Seventh Session. 1969
- Eight Session. 1969
- Ninth Session, 1969
- Tenth Session, 1970
- Eleventh Session, 1970
- Twelfth Session, 1970

[Shri B. Shankaranand]

Fifth Lok Sabha

(ix) Statement No. VIII	First Session, 1971
(x) Statement No. XIV	Second Session, 1971
(xi) Statement No. VI	Third Session, 1971
(xii) Statement No. III	Fourth Session, 1972
(xiii) Statement No. IV	Fourth Session, 1972

[Placed in Library. See No. LT-3269/72.]

ANNUAL REPORTS OF INDIAN INSTITUTE OF TECHNOLOGY, MADRAS, INDIAN INSTITUTE OF MANAGEMENT, AHMEDABAD, THE U. G. C. AND AUDIT CERTIFICATE ON ACCOUNTS OF KHUDABAKHSH ORIENTAL LIBRARY, PATNA

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) : I beg to lay on the Table :—

(1) A copy of the Annual Report (Hindi version) of the Indian Institute of Technology, Madras, for the year 1970-71.

[Placed in Library. See No. LT-3270/72]

(2) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Ahmedabad, for the year 1970-71.

[Placed in Library. See No. LT-3271/72]

(3) A copy of the Audit Certificate dated the 19th April 1972 (Hindi and English versions) on the accounts of the Khuda Bakhsh Oriental Public Library, Patna, for the year 1970-71, under sub-section (4) of section 21 of the Khuda Bakhsh Oriental Public Library Act, 1969, along with an explanatory statement.

[Placed in Library. See No. LT-3272/72].

(4) A copy of Annual Accounts (Hindi and English versions) of the University Grants Commission for the year 1969-70 together with the Audit Report thereon, under sub-section (4) of section 19 of the University Grants Commission Act, 1956.

[Placed in Library. See No. LT-3273/72]

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :—

“In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Dentists (Amendment) Bill, 1972, which has been passed by the Rajya Sabha at its sitting held on the 1st August, 1972.”

—
DENTISTS (AMENDMENT) BILL

AS PASSED BY RAJYA SABHA

SECRETARY : Sir, I lay on the Table of the House the Dentists (Amendment) Bill, 1972, as passed by Rajya Sabha on the 1st August, 1972.

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ELECTION TO COMMITTEE

CENTRAL ADVISORY BOARD OF ARCHAEOLOGY

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : Sir, I beg to move :

“That in pursuance of paragraph 1 of the Ministry of Education, Social Welfare and Culture, Resolution No. 36/1/72-M, dated the 13th April, 1972, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves, to serve as members of the Central Advisory Board of Archaeology, subject to the other provisions of the said Resolution.”